

(d) As per CEA's daily coal stock report of 12.12.2011, coal stock at Amarkantak, Sarni and Birsinghpur TPS was sufficient for 40 days, 7 days and 4 days consumption respectively. Only Birsinghpur Thermal Power Station is having critical coal stock of 4 days due to unloading constraints as reported by CEA. Further, MPPGCL has imported only 17% of their pro-rata import target during the period April-November 2011.

Coal-to-liquid projects

†2806. SHRI RUDRA NARAYAN PANY: Will the MINISTER OF COAL be pleased to state:

(a) whether it is a fact that coal-to-liquid (CTL) technology has become operational in the country;

(b) whether it is also a fact that apprehending the exorbitant pollution in this process, people are dissatisfied and agitated;

(c) whether permission for setting up of CTL projects has been granted from commercial point of view;

(d) if so, the details thereof; and

(e) whether such types of projects are being set up in Dhenkanal and Angul districts in Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No, Sir.

(c) to (e) A gazette notification has been issued notifying coal liquefaction as one of the specified end uses for the purpose of allotment of captive coal/lignite blocks to the entrepreneurs. Ministry of Coal has allotted two coal blocks in Talcher coalfields, in the district of Angul, Odisha i.e. North of Arkhapal-Srirampur Block to M/s Strategic Energy Technology Systems Ltd. and Ramchandi Block to M/s Jindal Steel & Power Ltd. with production capacity of about 80,000 barrels of oil per day per project which are expected to commence by 2018.

Coal supply to industries

2807. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state:

†Original notice of the question was received in Hindi.

- (a) the policy/ criteria for supply of clean coal to the industries;
- (b) to what extent the supply meets the demand for coal; and
- (c) the steps being taken to meet the demand?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) The policy/criteria for supply of clean coal to the industries is as per the Notification issued by Ministry of Environment and Forests that all thermal power plants located beyond 1000 Kilometres from pithead and those located in urban area, sensitive area or critically polluted area irrespective of the distance from pithead, are required to use beneficiated coal with ash content not exceeding 34%. The requirement of this quality coal is being met by Coal India Limited (CIL) through beneficiation of raw coal dispatched to the power plants.

(b) and (c) As part of the Annual Plan, the Planning Commission has estimated that during 2011-12, the total coal demand in the country will be 696.03 million tonnes against which the indigenous availability is likely to be 559 million tonnes and the gap is to be met through imports by the consuming sectors. The coal companies undertake new projects as part of an ongoing process of development to enhance production of coal.

Global Hunger Index

2808. DR. MANOHAR JOSHI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that the United Nations World Food Programme has brought out a Global Hunger Index;
- (b) if so, the ranking accorded to India in the Global Hunger Index;
- (c) the position of hunger and undernutrition in different States, as per the estimates of Government;
- (d) the reasons therefor; and
- (e) the steps being taken by Government to ensure adequate nutrition to children and pregnant women in the country?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) No, Sir. United Nations World Food